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Itarsi Section of the Central Railway during the Third Five Year Plan period; and

(b) the number and names of stations which would be covered by this doubling; and

(c) whether it is a fact that except the portion covered by a bridge, the rest of the line would be doubled?

THB DEPUTY MINISTER IN THE MINISTRY OP RAILWAYS (SHE: S. V. RAMASWAMY): (a) 149 miles.

(b) A statement is laid on the Table of the House.

(c) It is proposed to double whole of the section excluding two short patches covering about 3 miles where two major bridges and a tunnel are involved

STATEMENT

(b) All the 28 stations on the Itarsi-Jabalpur Section will be covered by the proposed doubling. The names of the stations are:

- 1. Itarsi
- 2. Gurra
- 3. Sontalai
- 4. Bagratawa
- 5. Guramkhedi
- 6. Sohagpur
- 7. Sobhapur
- 8. Pipariya
- 9. Bakanj
- 10. Bankhedi
- 11. Junehta
- 12. Salichauka Road
- 13. Singla Bridge
- 14. Gadarwara
- 15. Boharu

16 Karapgaon

to Questions

- 17 Kareli
- 18 Kathotia
- 19 Narsinghpur
- 20 Ghatpindrai
- 21 Karakbel
- 22 Gotegaon
- 23 Bikrampur
- 24 Bhitoni
- 25 Bheraghat
- 26 Kachhpura
- 27 Madanmahal
- 28 Jabalpur.

ORE HANDLING PLANT AT VIZAG PORT

*964. SHRI SURJIT SINGH ATWAL; Will Minister of TRANSPORT AND the COMMUNICATIONS be pleased to refer to the answer given to Starred Question No. 239 in the Rajya Sabha on the 21st June, 1962' and state:

(a) whether it is a fact that the work of Ore handling plant at Vizag Port was allotted to M/s. Stephens-Adamson, a United States firm, as per the technical report of M/s. Rendel, Palmer and Tritton London; and

(b) if so, what was the technical report of M/b. Rendel, Palmer and Tritton, London, on the tenders of M/is. Stephens-Adamson?

THE MINISTER OF SHIPPING TN THE MINISTRY TRANSPORT OF AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b) A statement is laid on the Table of the Sabha.

STATEMENT

(a) and (b) It is not correct to say that the contract for manufacture, supply and erection of an Iron Ore Handling Plant to be installed at Vishakhapatnam Port was awarded

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to Messrs. Stephens-Adamson, on the basis of the technical report of Messrs. Rendel, Palmer and Tritton, London. Messrs. Rendel, Palmer and Tritton, were engaged on an ad hoc basis only for the specific purpose of giving their expert technical appreciation of the tenders received as also of certain points requiring special consideration for the benefit of the Technical Committee appointed by Government for scrutinising the tenders and making suitable recommendations to the India Supply Mission in regard to the suitability of the various tenders. They did not specifically recommend the acceptance of any particular tender. They made a technical examination of the various merits and demerits of the various offers received and analysed the offers. In all, five offers were received as follows: -

	Total bid price
	(Rs. in lakhs)
(t) M/s. S»phens-Adamson .	135 - 18
(ii) M/s. Hewitt Robins .	171-64
(Hi) M/s. WeHman Engineering	192-18
(iv) M/s. Link Belt Co.	193-62
(v) M/s. Robert & Schaefer .	285-62

The offer from M/s. Robert and Schaefer was not technically examined by M/s. Rendel Palmer & Tritton as their offer was not firm and over Rs. 90 lakhs, above the fourth highest. The other offers were technically scrutinised by M/s. Ren J el, Palmer & Tritton who expressed the opinion that all the offers were technically suitable subject to some modifications

After considering the report of M/s Rendel, Palmer & Tritton, the Technical Committee came to the conclusion that the tender of M/s. Stephens-Adamson with a few modifications was the most suitable, being also the lowest. It was on the recommendation of the Technical Committee that the India Supply Mission placed orders with Messrs. Stephens-Adamson.

SCHEMES FOR DEEP-SKA FISHING UNDER THIRD PLAN

*965. SHRI V. C. KESAVA RAO: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether any schemes are contemplated 'for development of deep-sea fishing during the Third Five Year Plan period;

(b) if so, what is the amount set apart for this purpose; and

(c) which States are getting assistance from the Centre at present for such schemes?

THE DEPUTY MINISTER IN THE MINISTRY OP FOOD (SHRI A. M. THOMAS): (a) to (c) The required information is being collected and will be laid on the Table of the Sabha as soon as possible.

OVERBRIDGES TO BE CONSTRUCTED IN 1962-63

*966. SHRI V. C. KESAVA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the list of overbridges proposed to be constructed during the year 1962-63 has been finalised; and

(b) if so, what is their number and the places where they are to be constructed in each State; and

(c) what is the share of the Centre towards their cost?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir. Most of the proposals have been finalised. A few proposals are still under examination in consultation with the State Governments.

(b) and (c) The particulars of finalised schemes are given in the statement laid on the Table of the House.